

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:3311  
ANSWERED ON:31.08.2012  
MEDICAL COUNCIL OF INDIA  
Adityanath Shri Yogi;Naranbhai Shri Kachhadia

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) the major reforms proposed in the present Indian Medical Council Act;
- (b) the details of the members of the reconstituted Medical Council of India (MCI) indicating their educational background and area of specialization;
- (c) the reasons for reconstituting MCI and the new appointments made therein;
- (d) whether attention of the Government has been drawn to conflict of interests and ethical complaints against certain members of the newly constituted MCI and if so, the details thereof;
- (e) whether any complaint has been received against any member of the MCI for alleged involvement in unethical medical trials involving gene-therapy; and
- (f) if so, the details thereof along with the action taken/proposed by the Government thereon?

**Answer**

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): With a view to reform the current framework and enhance supply of skilled personnel in health and allied sciences, the Government has decided to set up a National Commission for Human Resources for Health (NCHRH) as an overarching regulatory body. NCHRH Bill has already been introduced in the Rajya Sabha which has referred the same to the Department related Parliamentary Standing Committee on Health & Family Welfare for examination. Once the NCHRH is set up, IMC Act, 1956 will stand repealed.

(b) & (c): The Medical Council of India was not reconstituted but superseded by the Indian Medical Council (Amendment) Act, 2010 and subsequently, the Central Government notified constitution of a Board of Governors to perform the functions of the Council. The composition of the present Board of Governors of Medical Council of India (MCI) indicating their educational background and area of specialization is as under:

Sl. Name and Educational Specialization  
No. Qualification

- (i) Prof. K.K. Talwar, MBBS, Cardiology  
M.D. (Medicine), D.M.
- (ii) Prof. K.S. Sharma, MBBS, M.D. Anaesthesiology
- (iii) Dr (Prof.) H.S. Rissam, MD, Cardiology  
DM, FICA, FCCP, FISE, FIMSA,  
FICC, FCSI, FICN, FRSM, MRSH
- (iv) Dr. R.C. Yeravdekar, MBBS, MD Obstetrics Gynaecology  
& Family Welfare
- (v) Dr. Purushotham Lal, MD, AB Cardiology  
(USA), FRCP (C), FACM (USA),  
FICC, FACC (USA), FSCAI (USA)
- (vi) Dr. Ashok Kumar Gupta, M.S. Plastic Surgery  
(Surg.), M. Ch. (Plastic  
Surgery), M. N. A. M. S.,  
F. R. C. S. (Ed. Hon.),  
D. Sc. (Hon.)
- (vii) Prof. K. Mohandas, MBBS, Anaesthesiology  
DA, MD, FRCA (Hon.)

(d) & (e) No.

(f): In view of (d) and (e) above, question does not arise.